

**FORM A  
PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF HIMALAYAN  
EQUIPMENT MANUFACTURING COMPANY PRIVATE LIMITED**

**RELEVANT PARTICULARS**

1. Name of Corporate Debtor	<b>Himalayan Equipment Manufacturing Company Private Limited</b>
2. Date of incorporation of Corporate Debtor	02.07.2010
3. Authority under which Corporate Debtor is incorporated / registered	RoC – Kanpur
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U29253UP2010PTC041227
5. Address of the registered office and principal office (if any) of Corporate Debtor	<b>Reg. Off.:</b> Plot No. G-5, UPSIDC Sarojini Nagar, Lucknow, U.P. – 226009
6. Insolvency commencement date in respect of Corporate Debtor	<b>06.10.2023</b> (Order recd. on 10.10.2023)
7. Estimated date of closure of insolvency resolution process	<b>03.04.2024</b>
8. Name and Registration number of the insolvency professional acting as Interim Resolution Professional	<b>CA (IP) Rakesh Jindal</b> <b>Reg. No.:</b> IBBI/IPA-001 /IP-P00375/2017-18/10632 <b>AFA valid upto:</b> 18/06/2024
9. Address & email of the interim resolution professional, as registered with the board	<b>Regd. Add.:</b> II/E-64 Nehru Nagar, Ghaziabad. U.P.-201001 <b>E-mail:</b> ca.rakeshjindal@gmail.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	<b>Regd. Add.:</b> II/E-64 Nehru Nagar, Ghaziabad. U.P.-201001 <b>E-mail:</b> cirp.hemcoindia@outlook.com
11. Last date for submission of claims	<b>24-10-2023</b>
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	NA
13. Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class)	NA
14. (a) Relevant forms and (b) Details of authorized representatives are available at:	(a) Web link: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> (b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Himalayan Equipment Manufacturing Company Private Limited on 06.10.2023** (order recd. on 10.10.2023).

The creditors of **Himalayan Equipment Manufacturing Company Private Limited**, are hereby called upon to submit their claims with proof on or before **24.10.2023** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**

**CA (IP) Rakesh Jindal**  
Interim Resolution Professional for  
**Himalayan Equipment Manufacturing Company Private Limited**

**Date :** 12.10.2023  
**Place:** Ghaziabad

**Regn. No.:** IBBI/IPA-001 /IP-P00375/2017-18/10632  
**Validity of AFA:** AA1/10632/02/180624/105825

**प्रपत्र ए  
सार्वजनिक घोषणा**

[भारतीय दिवाला और शोधन अक्षमता बोर्ड (कार्पोरेट व्यक्तियों के लिए ऋण शोध अक्षमता समाधान प्रक्रिया) विनियमावली, 2016 के विनियम 6 के अधीन]

**हिमालयन इक्विपमेंट मैन्युफैक्चरिंग कंपनी प्राइवेट लिमिटेड के लेनदारों के ध्यानार्थ**

**संबंधित विवरण**

1. कार्पोरेट देनदार का नाम	<b>हिमालयन इक्विपमेंट मैन्युफैक्चरिंग कंपनी प्राइवेट लिमिटेड</b>
2. कार्पोरेट देनदार के निगमन की तिथि	02 जुलाई, 2010
3. प्राधिकरण जिसके अधीन कार्पोरेट देनदार निगमित / पंजीकृत है	रजिस्ट्रार ऑफ कम्पनीज—कानपुर
4. कार्पोरेट देनदार की कार्पोरेट पहचान संख्या / सीमित दायित्व पहचान संख्या	U29253UP2010PTC041227
5. कार्पोरेट देनदार के पंजीकृत कार्यालय तथा प्रधान कार्यालय (यदि कोई) का पता	<b>पंजीकृत कार्यालय:</b> प्लॉट नं. जी-5, यूपीएसआईडीसी सरोजिनी नगर, लखनऊ, यूपी।— 226009
6. कार्पोरेट देनदार के संबंध में ऋण शोध अक्षमता आरंभन तिथि	<b>06 अक्टूबर, 2023</b> (आदेश 10 अक्टूबर 2023 को प्राप्त हुआ)
7. ऋण शोध अक्षमता समाधान प्रक्रिया के समापन की पूर्वानुमानित तिथि	<b>03 अप्रैल, 2024</b>
8. अंतरिम समाधान प्रोफेशनल के रूप में कार्यरत ऋण शोध अक्षमता प्रोफेशनल का नाम और रजिस्ट्रेशन नम्बर	<b>सीए (आईपी) राकेश जिंदल</b> <b>पंजी. सं.:</b> IBBI/IPA-001 /IP-P00375/2017-18/10632 <b>एएफए :</b> 18 जून, 2024 तक वैध
9. अंतरिम समाधान प्रोफेशनल का पता और ई-मेल, जैसा कि बोर्ड में पंजीकृत है	<b>पंजीकृत पता:</b> II / ई-64 नेहरू नगर, गाजियाबाद, यूपी.—201001 <b>ईमेल :</b> ca.rakeshjindal@gmail.com
10. अंतरिम समाधान प्रोफेशनल का, पत्राचार हेतु प्रयुक्त, पता और ई-मेल	<b>पंजीकृत पता:</b> II / ई-64 नेहरू नगर, गाजियाबाद, यूपी.—201001 <b>ईमेल :</b> cirp.hemcoindia@outlook.com
11. दावा प्रस्तुत करने हेतु अंतिम तिथि	<b>24 अक्टूबर, 2023</b>
12. अंतरिम समाधान प्रोफेशनल द्वारा धारा 21 की 4 उप-धारा (6क) के क्लॉज (ख) के तहत अभिनिश्चित लेनदारों की श्रेणियां, यदि कोई	लागू नहीं
13. किसी श्रेणी में लेनदारों के अधिकृत प्रतिनिधि के रूप में कार्य करने हेतु चिह्नित ऋण शोध अक्षमता प्रोफेशनल के नाम (प्रत्येक श्रेणी के लिए तीन नाम)	लागू नहीं
14. (क) संबंधित प्रपत्र और (ख) अधिकृत प्रतिनिधियों का विवरण यहां उपलब्ध है:	(क) वेब लिंक: <a href="https://ibbi.gov.in/home/download">https://ibbi.gov.in/home/download</a> (ख) लागू नहीं

एतद्वारा सूचना दी जाती है कि राष्ट्रीय कम्पनी विधि अधिकरण ने दिनांक **06 अक्टूबर 2023** (आदेश 10 अक्टूबर 2023 को प्राप्त हुआ) को **हिमालयन इक्विपमेंट मैन्युफैक्चरिंग कंपनी प्राइवेट लिमिटेड** के विरुद्ध कार्पोरेट ऋण शोध अक्षमता प्रक्रिया आरंभ करने का आदेश दिया है।

**हिमालयन इक्विपमेंट मैन्युफैक्चरिंग कंपनी प्राइवेट लिमिटेड** के लेनदारों से एतद्वारा अपने दावों का प्रमाण **24 अक्टूबर 2023** को अथवा पूर्व अंतरिम समाधान प्रोफेशनल के समक्ष ऊपर आइटम 10 के समक्ष वर्णित पते पर प्रस्तुत करने की मांग की जाती है।

वित्तीय लेनदारों को अपने दावों का प्रमाण केवल इलेक्ट्रॉनिक साधनों द्वारा प्रस्तुत करना होगा। अन्य सभी लेनदार अपने दावों का प्रमाण व्यक्तिगत रूप से, डाक द्वारा अथवा इलेक्ट्रॉनिक साधनों प्रस्तुत कर सकते हैं।

**दावे के फर्जी अथवा भ्रामक प्रमाण की प्रस्तुति दंडनीय होगी।**

**सीए (आईपी) राकेश जिंदल**

अंतरिम समाधान प्रोफेशनल, हिमालयन इक्विपमेंट मैन्युफैक्चरिंग कंपनी प्राइवेट लिमिटेड  
**दिनांक :** 12.10.2023  
**पंजीकरण सं.:** IBBI/IPA-001 /IP-P00375/2017-18/10632  
**स्थान :** गाजियाबाद  
**एएफए की वैधता:** AA1/10632/02/180624/105825

*Rakesh Jindal*



### FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

#### FOR THE ATTENTION OF THE CREDITORS OF HIMALAYAN EQUIPMENT MANUFACTURING COMPANY PRIVATE LIMITED

##### RELEVANT PARTICULARS

1. Name of Corporate Debtor	Himalayan Equipment Manufacturing Company Private Limited
2. Date of incorporation of Corporate Debtor	02.07.2010
3. Authority under which Corporate Debtor is Incorporated / registered	RoC - Kanpur
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U29253UP2010PT0041227
5. Address of the registered office and principal office (if any) of Corporate Debtor	Reg. Off.: Plot No. G-5, UPSIDC Sarojini Nagar, Lucknow, U.P. - 226009
6. Insolvency commencement date in respect of Corporate Debtor	06.10.2023 (Order recd. on 10.10.2023)
7. Estimated date of closure of insolvency resolution process	03.04.2024
8. Name and Registration number of the Insolvency professional acting as Interim Resolution Professional	CA (IP) Rakesh Jindal Reg. No.: IBI/PA-001/IP-P00375/2017-18/10632 AFA valid upto: 8/06/2024
9. Address & email of the interim resolution professional, as registered with the board	Regd. Add.: IIE-34 Nehru Nagar, Ghaziabad, U.P.-201001 E-mail: ca.rakeshjindal@gmail.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	Regd. Add.: IIE-34 Nehru Nagar, Ghaziabad, U.P.-201001 E-mail: cirp.hemcoindia@outlook.com
11. Last date for submission of claims	24.10.2023
12. Classes of creditors, if any, under clause (b) of sub-section (8A) of section 21, ascertained by the Interim Resolution Professional	NA
13. Names of insolvency professionals identified to act as authorised representative of creditors in class (three names for each class)	NA
14. (a) Relevant forms and (b) Details of authorised representatives are available at.	(a) Web link: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> (b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Himalayan Equipment Manufacturing Company Private Limited on 06.10.2023 (order recd. on 10.10.2023).

The creditors of Himalayan Equipment Manufacturing Company Private Limited, are hereby called upon to submit their claims with proof on or before 24.10.2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

CA (IP) Rakesh Jindal  
Interim Resolution Professional for  
Himalayan Equipment Manufacturing Company Private Limited  
Regn. No.: IBI/PA-001/IP-P00375/2017-18/10632  
Validity of AFA: AA/1/0632/2021/0624/105825

Date: 12.10.2023  
Place: Ghaziabad

### IRCON Infrastructure & Services Limited

(A wholly owned subsidiary of IRCON International Ltd.)  
Website: www.ircon.com, CN - U45200DL2009019792

#### E-PROCUREMENT NOTICE

Date: 09.10.2023

e-Tender No.: IRCON/2023/MAHSR721e-Tender/Dept. Track-linking-BSTR1 Dated: 09.10.2023

e-Tenders in two packet system are invited from bidders meeting qualifying requirements for the work of "Execution of balance works of external services i.e. Rain water harvesting system, Drainage system, External sewerage system, External water supply/flushing system and External firefighting system for Shri Vishwakarma Skill University at Village Dudhola, District-Palwal, Haryana (Package-14A) on behalf of Shri Vishwakarma Skill University."

Estimated Cost of Work: Rs. 4,47,73,579/- (Inclusive of GST)

Last Date & Time of Bid Submission: 30.10.2023 up to 15.00 Hrs. (IST)

For further details, visit website: <https://tenders.gov.in/procure/app>. Amendment(s)/Corrigendum(s), if any, would be hosted on the website only. Chief Executive Officer/IRCON/SL-3-40A, Sector-1, Noida-201301 Phone No. 8700807986, E-mail: [ramshg.gupta@ircon.org](mailto:ramshg.gupta@ircon.org)

### BRUHAT BENGALURU MAHANAGARA PALIKE

Office of the Executive Engineer, K R Pura Division,  
Old Madras Road, K R Pura, Bengaluru - 560 036

No: EE/KRP/TND/03/2023-24 Date: 10.10.2023

#### INVITATION FOR SHORT TERM TENDER (IFT)

(Through GOK e-Procurement Portal only) (Two Cover System)

The Executive Engineer (K.R. Pura) invites Item Rate tenders from eligible tenderers for the works detailed in the table given below. The tenderers may submit tenders for any or all of the works given in the table in appropriate class registered in Bruhat Bengaluru Mahanagara Palike/CPWD/KPWD/Railways/MES/any State or Central Govt. Organisations.

Name of the Work	Est. Cost (Rs. in Lakhs)	EMD (in ₹.)
Filling of Potholes in Ward Roads of K R Pura Assembly Constituency.	195.00	2,92,500/-

**Calendar of Events :** (1) Pre-Bid Meeting will be held on 16.10.2023 at 11:30 am in the Office of the Executive Engineer, K.R. Pura, BBMP (For Two Cover System Works) (2) Last Date for Tender Queries & Clarifications is 18.10.2023 upto 4:00 pm. (3) Last Date Submission of Tender Documents on or before 19.10.2023 at 4:00 pm. (4) Technical Bids will be opened in the Office of the Executive Engineer, K.R. Pura Division on 21.10.2023 at 4:00 pm (For Two Cover System works). (5) This tender notice can also be seen on the BBMP Website: [www.bbmp.gov.in](http://www.bbmp.gov.in). Further details may be obtained from the above office during office hours on working days or from website: <https://kppp.karnataka.gov.in>

Sd/-  
Executive Engineer - K R Pura Division

### BHAKRA BEAS MANAGEMENT BOARD (IRRIGATION WING)

#### CORRIGENDUM - 1 NOTICE INVITING e-TENDER

Corrigendum - 1  
NIT No. 786/23/TS

Name of Office: Addl. Superintending Engineer, BC & Township Division, BBMB, Nangal Township

Name of work - Construction of BBMB Museum at Nanga Township

Documents download Start date & time: 04.09.2023 at 09:00 hrs.

Download end date & time: 09.10.2023 at 17:00 hrs.

Last date & time of online Bid Submission: 19.10.2023 at 17:00 hrs.

Date & time of online Bid opening: 20.10.2023 at 15:00 hrs.

For detailed NIT/term & condition etc. please visit/downloaded from BBMB website [www.bbmb.gov.in](http://www.bbmb.gov.in), [www.eproc.punjab.gov.in](http://www.eproc.punjab.gov.in)

1730-PR-Bhakra Dam - 7 For your Better Tomorrow Save Energy Today

### TATA POWER DELHI DISTRIBUTION LIMITED

A Tata Power and Delhi Government Joint Venture  
Regd. Office: NDPL House, Hudson Lines, Kingsway Camp, Delhi 110 009  
Tel: 66112222, Fax: 27468042, Email: [TPDL@tatapower-dcl.com](mailto:TPDL@tatapower-dcl.com)  
CIN No.: U40109DL2001PLC111528, Website: [www.tatapower-dcl.com](http://www.tatapower-dcl.com)

#### NOTICE INVITING TENDERS

Oct 12, 2023

TATA Power-DCL invites tenders as per following details:

Tender Enquiry No. / Work Description	Estimated Cost/EMD (Rs.)	Availability of Bid Document	Last Date & Time of Bid Submission/ Date and time of Opening of bids
TPDDL/ENGG/ENQ/200001604/23-24 4 Year Rate Contract for Maintenance of LT & HT Network in different zones of Tata Power DCL	210 Crs/ 19,53,000	12.10.2023	02.11.2023: 15:00 Hrs/ 02.11.2023: 15:30 Hrs
TPDDL/ENGG/ENQ/200001602/23-24 Rate Contract for Supply of Poly-carbonate Bus-Bar Box	1.5 Crs/ 3,60,000	16.10.2023	06.11.2023: 16:00 Hrs/ 06.11.2023: 16:30 Hrs
TPDDL/ENGG/ENQ/200001603/23-24 RC for Operation & Maintenance of CCMS units of street lights	1 Crs/ 2,66,300	16.10.2023	06.11.2023: 15:00 Hrs/ 06.11.2023: 15:30 Hrs

#### CORRIGENDUM / TENDER DATE EXTENSION

Tender Enquiry No. / Work Description	Previously Published Date	Revised Due Date & Time of Bid Submission/ Date & time of opening of bids
TPDDL/ENGG/ENQ/200001585/23-24 PO for supply of Paper Covered Copper Conductor	18.09.2023	16.10.2023 at 15:30 Hrs/ 16.10.2023 at 16:00 Hrs

Complete tender and corrigendum document is available on our website [www.tatapower-dcl.com](http://www.tatapower-dcl.com) → Vendor Zone → Tender / Corrigendum Documents

Contracts - 011-66112222

### IRCON INTERNATIONAL LTD.

(A Govt. of India Undertaking)  
Website: www.ircon.org, CN - U45200DL2009019792

#### E-Procurement Notice

e-Tender No.: IRCON/2023/MAHSR721e-Tender/Dept. Track-linking-BSTR1 Dated: 09.10.2023

e-Tenders in two packet system are invited from bidders meeting qualifying requirements for the work of "Execution of Ballasted Track linking including supply of Ballast and Installation of Turnouts, Expansion Joints (EJ), Insulated Joints (IJ) (Major Track materials i.e. JIS Rails, Sleepers, Turnouts, EJs, IJs etc. shall be provided by IRCON at free of cost) as per Employer's Requirements at (i) Surat Depot, (ii) Bilimora Safety Confirmation Car Base on viaduct and (iii) Maintenance Deposits (Vap. Surat, Bhavnagar, Vadodra) for Ballasted Section in between Zarol Village at Maharashtra-Gujarat Border (MAHSR km 156.600) and Vadodra (MAHSR km 393.700) in the State of Gujarat and the Union Territory of Dadra and Nagar Haveli in connection with the Construction of Mumbai-Ahmedabad High Speed Rail Project."

Estimated Cost of Work: ₹ 10,16,12,16.00 (including GST)

Last Date and Time of Bid Submission: 30.10.2023 up to 15:00 Hrs.

For further details and updates, please visit website [www.tenders.gov.in/procure/app](https://tenders.gov.in/procure/app). Amendment(s)/Corrigendum(s), if any, would be hosted only on the web-site. Chief General Manager/Civil, C-4, District Centre, Saket, New Delhi-110017

## Classifieds

### PERSONAL

I, VINEETA, legally wedded spouse of No. 15581482M, Rank-NK, Name - Sanjay Rajak, Unit-19 ASLT ENGR REGT C/056 -APO, presently R/o Vill.-Saugor, PO: Cantt Head Post Office, Teh.-Saugor, P/S-Cantt Thana, Distt.-Saugor, Madhya Pradesh-470001 have changed my name from VINEETA to VINITARAJAK vide affidavit No. 73AE-672087 dated 06-10-2023 0060108183-1

### LOST & FOUND

Original Saledeed (Title Chain) of my House No.53A,53B, Vaisha iEnclave, Ismailganj, Sector-9, Indiranagar, Lucknow, registered in JLD, no-2555 document no-5023 in favour of Dhyani Singh S/o-Atar Singh, have been lost, use of which is illegal- Hemlata Rajput/o- Kripal Singh (Prateek Gupta, Advocate Mb-8182002737) 0060108188-1

Madhu Bhargava D/O-Late Mahaveer Prasad Bhargava. I have lost my original allotment letter of plot no-5/94 Vikashand, Gomatnagar, Lucknow issued by L.D.A. Mobile no.-9990009922 0060108189-1

Original Allotment and Possession Letter of my flat no-902, Goe/Height, Tower-T9 Block-D, Village-Anaura, Lucknow, have been lost, use of which is illegal- Arun Kumar S/o- Krishan Kumar R/o-House No.53A,53B, Vaisha iEnclave, Ismailganj, Sector-9, Indiranagar, Lucknow, (Prateek Gupta, Advocate Mb-8182002737) 0060108188-2

### OFFICE OF THE DIRECTOR GENERAL MEDICAL EDUCATION & TRAINING, UTTAR PRADESH

6th FLOOR, JAWAHAR BHAWAN, LUCKNOW

No.: ME-3/2023/2479 Lucknow: Dated 10 October, 2023

#### Time Schedule for Online Stray Vacancy Round UP NEET PG-2023

The Time Schedule for the Admission through Online Stray Vacancy round in the State of Uttar Pradesh for Government / Private Medical / Dental Colleges / Institutions / District Hospitals / Universities for Postgraduate MD / MS / Diploma / DNB / MDS Courses is as follows:-

S.No.	Description	Dates	Total Days
1	Date of Online Registration	12 <sup>th</sup> October 2023 (From 11:00 AM to 13 <sup>th</sup> October 2023 (Till 5:00 PM))	02 days
2	Date of deposition of Registration & Security Money	12 <sup>th</sup> October 2023 (From 11:00 AM) to 14 <sup>th</sup> October 2023 (Till 11:00 AM)	02 days
3	Date of Merit List Declaration	14 <sup>th</sup> October 2023	01 day
4	Date of On-line Choice Filling	14 <sup>th</sup> October 2023 (From 5:00 PM) to 16 <sup>th</sup> October 2023 (Till 5:00 PM)	02 days
5	Date of Allotment Result Declaration	17 <sup>th</sup> October 2023	01 day
6	Date for downloading the allotment letters and admission	18 <sup>th</sup> October 2023 to 20 <sup>th</sup> October 2023	03 days

- To participate in stray vacancy round, it will be mandatory for all eligible candidates to register themselves online on the website <https://upneet.gov.in> by depositing the registration fee of Rs. 2000/- (Rs. Two thousand only).
- Only those candidates will be eligible for the stray vacancy round, who have not been allotted any seat through the first, second & mop-up round of counseling of UP NEET PG-2023.
- Candidates allotted through first, second & mop-up round of counseling of UP NEET PG-2023 and candidates admitted through any round of All India quota counseling will not be eligible for the stray vacancy round.
- Security Money Rs. 30,000/- (Rs. Thirty thousand only) for Govt. Medical / Dental Colleges, Rs. 2,00,000/- (Rs. Two lakhs only) for private medical colleges and Rs.1,00,000/- (Rupees One Lakh only) for private dental colleges is mandatory to be deposited online by the candidates.
- Such un-allotted candidates from Round 1, 2 & mop-up round UP NEET PG 2023 counseling, whose Security money has already been deposited, are not required to deposit the Security money again for the stray vacancy round.
- If any candidate got allotment through stray vacancy round UP Neet PG-2023, but not taken admission, Such candidates will be debarred for UP NEET PG 2024-25 counseling and security money will be forfeited.
- All information related to UP NEET PG 2023 counseling will be uploaded on website <https://upneet.gov.in> and [www.dgme.up.gov.in](http://www.dgme.up.gov.in).

DIRECTOR GENERAL

### बैंक ऑफ बड़ौदा Bank of Baroda

POSSESSION NOTICE (For Immovable Property)

Whereas, the undersigned being the Authorized Officer of the Bank of Baroda under Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13(12) read with Rule 3 of the security Interest (Enforcement) Rules 2002, issued a Demand notice of the following borrower to repay the amount mentioned in the notice, within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described hereinbelow in exercise of powers conferred on him/her under section 13(4) of the Act, read with rule 3 of the Security Interest (Enforcement) Rules 2002 on the dates as mentioned below. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealing with the property will be subject to the charge of the Bank of Baroda for an amount and interest thereon. The Borrower's attention is invited to provision of sub-section 8 of 13 of the Act, in respect of time available, to redeem the secured assets.

Name of the Borrower	Description of Immovable Property	Outstanding Amount (₹)
Borrower : M/s Kesharwani Niranjan Lal Kesharwani S/o Mr. Sangam Lal Kesharwani.	Property situated at Village Shahjadpur Ward Khad Bhandar, Proprietor Mr. No. 12, Ram Nagar Khaga, Pargana-Hathgaon, Tehsil-Khaga & Distt-Fatehpur property measuring area 93.00 Sqm. in the name of Smt. Kusuma W/o Sangam Lal.	₹ 13,30,688.58 + interest w.e.f. 14.06.2023 + Other Misc. Expenses/Charges

Date of Demand Notice : 05.08.2023  
Date of Possession : 10.10.2023

The boundaries are as under : East-Aam Rasta, West-BSNL Office Boundary, North-Plot of Seller, South-Plot of Rafi Ahamad.

Date : 10.10.2023 Place : Fatehpur Authorised Officer, Bank of Baroda

### Uttarakhand Power Corporation Limited

(A Govt. of Uttarakhand Undertaking)  
Corporate Identity No.: U40109UP2001SGC0258667/23558  
Victoria Cross Vijaya Bazar Singh Urja Bhawan, Kanwall Road, Dehradun-248001, Telephone: (0135) 2762444, Fax: (0135) 2763839 E-mail: [cecommercialupcl@gmail.com](mailto:cecommercialupcl@gmail.com), Website: [www.upcl.org](http://www.upcl.org)

Uttarakhand Power Corporation Limited invites e-tenders ([www.mstcecommerce.com](http://www.mstcecommerce.com)) for purchase of short term power for the period from 01st Nov-23 to 31st Mar-2024 (RTC) as per Ministry of Power, Government of India guidelines dated 30.03.2016 and its amendment from time to time against Tender Specification No. 13/CE (COMM)/UPCL-13/2023 as detailed below:-

Month	Timings From To	Quantum of Power (MW)	Minimum Bid Quantity (MW)	Delivery Point
01.11.23 to 11.11.23	00:00 24:00	200	20	Uttarakhand State Periphery
12.11.23 to 30.11.23	00:00 24:00	150	20	
01.12.23 to 31.12.23	00:00 24:00	225	20	
01.01.24 to 31.01.24	00:00 24:00	225	20	
01.02.24 to 29.02.24	00:00 24:00	200	20	
01.03.24 to 31.03.24	00:00 24:00	150	20	

The timelines for short term procurement/ bid process and activities thereafter are as under:-  
Last Date of request for purchase of tender document: 25.10.2023 upto 10:00 hrs  
Last date and time of submission of e-tender document: 25.10.2023 upto 12:00 hrs  
Date and time of opening of tender document (Part-1): 25.10.2023 upto 13:00 hrs  
Date and time of opening of Initial Price Offer (IPO) & e-Reverse Auction (e-RA): 26.10.2023 at 11:00 hrs.

Earnest Money Deposit (EMD) in the shape of Bank Guarantee should be in favour of Executive Engineer (CM), UPCL, VCV Gabar Singh Urja Bhawan, Kanwall Road, Dehradun, and to be submitted in the office of SE(Commercial), UPCL, VCV Gabar Singh Urja Bhawan, Kanwall Road, Dehradun Rs. 30,000/MW/month of offered capacity

Cost of tender Specification (Demand Draft in favour of) Executive Engineer (CM), UPCL, VCV Gabar Singh Bhawan, Kanwall Road, Dehradun and to be submitted in the office of SE(Commercial), UPCL, VCV Gabar Singh Urja Bhawan, Kanwall Road, Dehradun Rs. 29,500/- (Rs Twenty Nine Thousand Five Hundred Only) including taxes.

The qualifying requirements for a bidder to bid for this tender are as follows:  
1. The bidder must quote not less than 20 MW quantum of power from single source of generation.  
2. The quantum of power offered by the bidder shall be firm power for the duration mentioned above.  
3. The bidder must submit the details of Bidder Company as per Annexure 'A' of tender specification for consideration of their bid. Bidder shall ensure submission of (General/Technical/Financial Information for last three years supported by unbridged Annual Financial Statements, assets and liabilities statements and other financial statements duly certified).  
4. If Bidder is a Trader, It should submit a copy of valid Category license or equivalent Trading License issued by CERC/Appropriate Commission.  
5. If Bidder is a Trader, It should submit a copy of at least one number executed power purchase agreement or an equivalent arrangement for supply of power/Letter of intent.  
6. The consultancy/Joint Venture firm deputed by UPCL as a consultant shall not be eligible for participating in aforesaid tender.  
7. The bidder has to submit a self declaration in Rs. 100/- non judicial stamp paper declaring that the bidder has cleared all his dues/liabilities and has no outstanding net financial liability/net dues towards UPCL on the last date of submission of bid.  
8. UPCL being a distribution licensee is having Long Term Access. Accordingly, no Short Term Open Access charges shall be payable for inter-state transmission system as per the Regulation dated 04.05.2020 up to the limit of LTA, however, if any additional open access will be required to be taken by the bidder, with prior written consent of UPCL, over and above the LTA then the same will be duly reimbursed by UPCL.  
9. Application for Open Access shall be made by bidder/trader on behalf of UPCL. Timely application shall be made to ensure supply of contracted capacity on RTC basis at delivery point and all applicable charges shall be to the account of bidder except the Open Access Charges (if applicable). Any subsequent applications for change in approved open access quantum shall be processed only after prior written consent of UPCL. Any consequences towards delay in application shall be to the account of bidder.  
UPCL reserve the right to unilaterally reject the bid at any stage of the processing of the tender if any declaration submitted by the bidder is found false/incorrect/misrepresented. The documents will be issued to the bidders only through e-tender i.e. ([www.mstcecommerce.com](http://www.mstcecommerce.com)). E-tenders will be received and opened on the dates as mentioned above. In case the above dates is holiday, the tenders will be received & opened on the next working day at same time. The undersigned reserves the right to refuse to issue the tender documents to any applicant and also to reject any or all tenders without assigning any reason therefor and no claim on this account shall be acceptable. The tenders received after the date & time mentioned above shall not be considered. Bid will be submitted on ([www.mstcecommerce.com](http://www.mstcecommerce.com)) only and hard copy of technical bid will also be submitted to the office of SE (Commercial), UPCL. All other details and terms & conditions are available in tender document. For any assistance on E-tendering, please contact on telephone number 011-23217850.  
Superintending Engineer (Commercial)  
No. 458/IEE (CM)/UPCL/A-2 Date: 11.10.2023

"SAVE ELECTRICITY IN THE INTEREST OF THE NATIONS" Use LED Bulb to Save Electricity. (Toll Free No. 1912) "Pay Electricity bill online 24x7 from [www.upcl.org](http://www.upcl.org)". (For information on Electricity Theft, informer may report to Toll Free No. 1800 180 4185/ Fax No. 0135-2760911)

पूर्वांचल विद्युत वितरण निगम लिमिटेड अति अल्पकालीन ई-निविदा तिथि विस्तार सूचना विद्युत नगरीय वितरण मण्डल प्रथम, प्रयागराज के अधीनस्थ आगामी पर्व / त्योहारों पर अनवरत विद्युत आपूर्ति सुनिश्चित करने के उद्देश्य से माह अक्टूबर 2023 को अशुभक्षण माह के रूप में मनाने के दृष्टिगत ओ एण्ड एम-0 मद 2023-24 में विभिन्न सामग्रियों की आपूर्ति हेतु ऑनलाइन <http://etender.up.nic.in> पर आमंत्रित अति अल्पकालीन ई-निविदा संख्या 27, 28 एवं 29 / SE/EUDC-I-Pra/2023-24, जिन्हें दिनांक 12/10/2023 को अपरान्ह 14:00 बजे तक प्राप्त कर अपरान्ह 16:00 बजे खोला जाना प्रस्तावित है, किन्हीं अपरिहार्य कारणों से उक्त निविदाओं की तिथि निम्नवत् विस्तारित की जाती है:- 1. वेबसाइट पर अपलोड करने की अन्तिम तिथि एवं समय दिनांक 16/10/2023 अपरान्ह 14:00 बजे तक। 2. निविदा का प्रथम भाग खोलने की तिथि एवं समय दिनांक 16/10/2023 अपरान्ह 16:00 बजे। निविदा में निहित अन्य नियम एवं शर्तें पूर्ववत् रहेगी। विस्तृत विवरण शासन की वेबसाइट <http://etender.up.nic.in> पर उपलब्ध है। हस्ता./- अधीक्षण अभियन्ता "राष्ट्रहित में बिजली बचाएँ" पत्र 2053/अधी.अभि./वि.न.वि.म.प्र./प्रयाग दिनांक 10.10.2023

कानपुर विद्युत आपूर्ति कम्पनी लिमिटेड 14/71, सिविल लाइन्स "केसा हाउस" कानपुर (An ISO 9001:2015 Certified Company) अल्पकालीन ई-निविदा सूचना अधोहस्ताक्षरकर्ता द्वारा ई-निविदा पृथक-पृथक दो भागों में निम्न सामग्रियों हेतु केस्को ई-निविदा वेबसाइट <https://etender.up.nic.in> पर आमंत्रित की जाती है, जिसकी खुलने एवं अपलोड करने की तिथि नीचे दिये गये तालिका में निर्धारित है। निर्धारित तिथि को अवकाश घोषित होने पर निविदायें अगले कार्यदिवस में नियत समय पर खोली जायेंगी। ई-निविदा धनराशि का भुगतान ऑन लाईन एन0ई0एफ0टी0 आर0टी0जी0एस0 (खाता सं0 628805018266 आई.एफ.एस.सी. कोड ICIC0006288) के माध्यम से किया जायेगा। वेबसाइट पर निविदा प्रपत्रों के साथ यू0टी0आर0 की स्कैण्ड प्रति अपलोड करना अनिवार्य है। ई-निविदा के प्रथम भाग में धरोहर धनराशि का भुगतान ऑन लाईन एन0ई0एफ0टी0 आर0टी0जी0एस0 (खाता सं0 628805018266 आई.एफ.एस.सी. कोड ICIC0006288) / बी0जी0, जो केस्को कानपुर के पक्ष में देय होगा के द्वारा स्वीकार किया जायेगा एवं निविदा प्रपत्र के प्रथम भाग में निर्धारित पी0क्यू0आर0 एवं तकनीकी अभिलेख होंगे तथा निविदा के द्वितीय भाग में दरें एवम् व्यवसायिक शर्तें होंगी, बिना धरोहर

धनराशि के तथा सशर्त निविदायें खोली/स्वीकार नहीं की जायेंगी। निविदा सं0 : 63/23-24; पात्र फर्म : मूल निर्माता; विवरण : 400 के0वी0ए0 11/0.43 के0वी वितरण परिवर्तक की आपूर्ति हेतु; धरोहर धनराशि (₹0) : 1498000/-; निविदा धनराशि (₹0) (जी0एस0टी0 के साथ) : 11800/-; ई-निविदा अपलोड करने की अन्तिम तिथि : 25.10.2023; ई-निविदा खोलने की तिथि : 26.10.2023 उपरोक्त ई-निविदा की पूर्ण प्रक्रिया केस्को की ई-टेंडरिंग वेबसाइट <https://etender.up.nic.in> के माध्यम से की जायेगी। तकनीकी योग्यता पूरा न करने वाले निविदादाता के निविदा पर विचार नहीं किया जायेगा। सामग्री क्रय की मात्रा घट बढ़ सकती है। अधोहस्ताक्षरकर्ता के पास बिना कोई कारण बताये किसी एक अथवा समस्त निविदाओं को स्वीकृत / अस्वीकृत करने का पूर्ण अधिकार सुरक्षित होगा। 1. सूक्ष्म एवं लघु एवं स्टार्टअप इकाईयों को निविदा सेट निःशुल्क उपलब्ध कराया जायेगा। 2. सूक्ष्म एवं लघु एवं स्टार्टअप इकाईयों को ई0एम0डी0 से छूट अनुमत्य है। 3. सूक्ष्म एवं लघु एवं स्टार्टअप से सम्बन्धित प्रपत्र को अपलोड करना अनिवार्य है। "राष्ट्रहित में बिजली बचाये", हस्ता./- (मदन लाल), अधिशासी अभियन्ता (भण्डार क्रय) संख्या-587/एस0टी0पी0/ए0-11/2023-2024 दिनांक 11.10.2023

### "IMPORTANT"

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### SBI STATE BANK OF INDIA

Stressed Assets Recovery Branch, 2nd Floor, 2 -Thak Marg, Near National PG College, Lucknow - 228001. E-mail: [sbi05178@sbi.co.in](mailto:sbi05178@sbi.co.in)

#### NOTICE UNDER SECTION 13(2) OF THE SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTERESTS ACT-2002

Hereby this is to inform that under named borrowers have not repaid principal and interest thereon of the loan. Therefore the loan become NPA. A notice Under Section 13(2) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 was issued at last known address, which was returned undelivered/refused. Therefore again we inform to under named borrowers by this public notice that to pay the loan amount due including interest and other expenses as mentioned in this notice within 60 days from the date of publication of this notice otherwise Bank will be bound to take action under 13(4) of the SARFAESI Act 2002.

We invite your attention to the provisions of sub-section (8) of Section 13 of the SARFAESI Act which speaks about the time available to the Borrower/Proprietor/Guarantor's to redeem the secured assets.

**Name and Address of the Borrower/Guarantors :** 1. Shri Brijesh Kumar Yadav S/O Shri Shyam Pyare Yadav. Address I- Vill-Jagdishpur Post-Bhiti Shivpur Hata Bazar Gorakhpur PIN-273412 2. Shri Brijesh Kumar Yadav (Borrower & Mortgagor) Flat No. 106, First Floor Gold Line Residency, Faizabad Road, Chihnath, Lucknow-227105 2. Smt Sudhana Devi (Guarantor & Mortgagor) W/O Shri Shyam Pyare Yadav Vill-Jagdishpur Post-Bhiti Shivpur, Hata Bazar Gorakhpur PIN-273412.

**Description of the Mortgaged Properties : SCHEDULE 'C' Part-I (Hypothecation of Movable Properties) NAP Part-II (Equitable Mortgage of Immovable Properties)**

All Part and parcel of Land & Building situated at Arzi No 54(Min) Mauza-Unch Gaon, Tappa-Haweli, Pargana Bhauwapar, Tehsil-Sadar, Distt- Gorakhpur in the name of Smt Sudhana Devi W/O Shri Shyam Pyare Yadav Registered Vide Sale Deed No- 980, Book No 1.Khand No No-3114, Page No- 377 to 398 dated 17.03.1999 registered at the office of Sub Registrar Gorakhpur. Area 283.725sqmt

**Bounded By :-** East-Road PWD, West-Land of Vendor, North-Land of Vendor, South- Land of Kedar

**DATE of NPA, Date of Demand Notice :** 18.01.2023/19.09.2023  
**Amount O/S as Mentioned in the Notice U/S 13 (2) :** ₹. 11,12,594.00 as on 16.09.2023 + Future Interest and other expenses

**Name and Address of the Borrower/Guarantors :** 1. Shri Brijesh Kumar Yadav S/O Shri Shyam Pyare Yadav. Address I- Vill-Jagdishpur Post-Bhiti Shivpur Hata Bazar Gorakhpur PIN-273412 2. Shri Brijesh Kumar Yadav (Borrower & Mortgagor) Flat No. 106, First Floor Gold Line Residency, Faizabad Road, Chihnath, Lucknow-227105

**Description of the Mortgaged Properties : SCHEDULE 'C' Part-I (Hypothecation of Movable Properties) NAP Part-II (Equitable Mortgage of Immovable Properties)**

All Part and parcel of Residential Flat No. 106, First Floor, Gold line Residency, Village Anaura, Lucknow 226028 in the name of Brijesh Kumar Yadav S/O Shyam Pyare Yadav Registered Vide Sale Deed No- 2992, Bahi No. 1, Jild No- 17982, Page No-219 to 268 dated 24.02.2016 registered at the office of Sub Registrar 2, Lucknow. Area- 81.784 Sqmt.

**Bounded By :-** East- Common Passage, West- Flat No. 107, North- Open, South- Common Passage

**DATE of NPA, Date of Demand Notice :** 18.01.2023/19.09.2023  
**Amount O/S as Mentioned in the Notice U/S 13 (2) :** ₹. 16,16,226.00 as on 16.09.2023 + Future Interest and other expenses

Dated: 11.10.2023 Place: Gorakhpur/Lucknow Authorized Officer, State Bank of India

